

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:7207  
ANSWERED ON:21.05.2012  
LAND UNDER POSSESSION OF ARMY  
Angadi Shri Suresh Chanabasappa

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of land availability with the Army in various States including Karnataka, State-wise;
- (b) whether the Army is entitled to construct the compound wall thereon;
- (c) if so, the details thereof and cost incurred for construction of compound walls so far;
- (d) the steps initiated by the Army for the construction of Baffle range in Belgaum, Karnataka so far vis-à-vis for the developments in view of the growing population of Belgaum city near the existing Baghdad Asmara Field Firing Range;
- (e) whether there are any instances of land acquisitions by the Army in Belgaum in the past and whether any compensation has been given to the land owners; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) The details of defence land State-wise including Karnataka is annexed.
- (b) & (c): Compound walls are constructed based on security & administrative requirements of station as part of Annual Major Works Programme (AMWP) which includes construction of compound wall. No separate figures for construction of compound walls exclusively are maintained.
- (d) Presently, there is no proposal to construct a Baffle Range in Belgaum.
- (e) & (f): No land has been acquired in Belgaum during the last 30 years.